

**SCENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR**

Civil Contempt Petition No.200/00008/2018
(in O.A. No.1009/2016)

Jabalpur, this Wednesday, the 01st day of August, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Ram Dulare, Aged about 59 years, S/o Chotte Lal Dulare,
R/o Ward No. 21, Gayatri Nagar, Post and
District Katni, Pincode-483501 - Petitioner

(By Advocate –**NONE**)

V e r s u s

MH. Rijwan Faridi, Senior Divisional Railway Engineer (Railpath), West Central Railway, Jabalpur (MP), Pincode-482001 **-Respondent**

(By Advocate –Shri A.S.Raizada)

ORDER (ORAL)

By Navin Tandon, AM:-

This Contempt Petition has been filed for non-compliance of order dated 17.01.2017 in Original Application No. 200/01009/2016 wherein the competent authority of the respondent department was directed to decide the representation of the applicant within a period of two months.

2. The reply from the respondents/contemnors in this Contempt Petition has been filed, who submits that the present respondent is

neither the competent authority nor he was impleaded as party respondent in the Original Application.

3. He further submits that the decision with regard to representation has to be taken by various departments namely Engineering, Personnel and Finance. The administration has taken steps in this regard and a copy of letter dated 10.01.2018 (Annexure R-1) and pension payment order dated 22.01.2018 (Annexure R-2) have also been issued.

4. Therefore, we find that there is no willful or intentional disobedience of our order dated 17.01.2017 passed in O.A. No. 200/01009/2016. Accordingly, the Contempt Petition No. 200/00008/2018 is dismissed. Notices issued to the respondents are hereby discharged.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member